

ADVICE 'A' SECTION

The Advice 'A' Section received 5091 references from various Ministries/Departments of the Government of India for the vetting of legal documents and for the tendering of legal opinions/advice on various issues. The Officials of this Department took part in 153 national and international conferences and meetings for advice work.

2. 168 References relating to examination from the angle of conveyancing, which include international agreements, were received.
3. 4608 SLPs/litigation issues, 89 Cabinet Notes/Legislative Proposals, and 73 references pertaining to State Bills and Ordinances were examined.
4. Apart from tendering legal advice, this Section dealt with references and other communications received by the Minister and Officers of this Department.
5. 64 RTI applications and 20 public grievances pertaining to the Advice Sections were dealt with.

ADVICE 'B' SECTION

Advice B Section received 9780 requests from various Ministries/Departments of the Government of India for vetting of legal documents and legal opinion/advice on various issues.

2. 148 Cabinet Notes/ Legislative Proposals, and 2358 SLPs/Litigation matters were received for examination/advice.
3. The Officers of this Department participated in 132 national/ international meetings and conferences for advice work.
4. This Section also dealt with references and official communications received by the Minister's Office and Officers of this Department.
5. 76 Parliament Questions including assurances were processed.

ADVICE 'C' SECTION

Seven new cases on different subjects were sent for the opinion of the Attorney General for India, Solicitor General of India, and Additional Solicitor General of India through this Section, out of which five opinions were received and forwarded to the respective Ministries/Departments of the Government of India.

2. The Section has rendered general and secretarial assistance to the Officers in the Department of Legal Affairs and Legislative Department of the Ministry of Law and Justice and in finding precedents on different subjects.
3. The Section disposed of three RTI applications this year.
4. The files related to Law Officers from 1944 to 2022 and others related to advice of the Officers of our Department from 1991 to 2019 are being digitized. 4.59 lakh pages with 8937 files

were scanned, which include files relating to Attorney General's opinions from the year 1944 to 2022 and also the opinions of the Officers of this Department from the year 1991 to 1997.

5. Out of 8937 scanned files in Advice C, 2061 files related to Attorney General's opinion were uploaded on e-Office portal.

6. The subject list of files from the year 1944 to 1997 regarding scrutiny of at least 25-year-old records were prepared and follow up action to send them to the National Archive of India was taken.
